

SECTION XI LISTED ON : 02.11.2015
IN THE SUPREME COURT OF INDIA Court No. : 10
CIVIL APPELLATE JURISDICTION Item No. : 60

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 10294 OF 2015
WITH PRAYER FOR INTERIM RELIEF

NAGAR PALIKA PARISHAD

...PETITIONER

VERSUS

HARENDRA SINGH SIROHI

...RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 17.08.2015 with an office report dated 13.08.2015, when the Court was pleased to pass the following order:

“There is a letter for adjournment circulated by
learned counsel for the petitioner.
List the matter after ten weeks.”

It is submitted that Counsel for the Petitioner has on 27.10.2015 filed Rejoinder Affidavit and same is being circulated to the Hon'ble Court.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 30th day of October, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. T.N. Singh, Advocate
Mr. Ajit Sharma, Advocate

ASSISTANT REGISTRAR